

Gazette of India dated the 26th November, 1966, under section 159 of the Customs Act, 1962. [*Placed in Library. See No. LT-7504/66.*]

- (2) A copy of Notification S.R.O. No. 431/66, published in Kerala Gazette dated the 22nd November, 1966, making certain amendments to the Kerala General Sales Tax Rules, 1963, under sub-section (3) of section 57 of the Kerala General Sales Tax Act, 1963, read with clause (c) (iv) of the Proclamation dated the 24th March, 1965, issued by the Vice-President, discharging the functions of the President, in relation to the State of Kerala. [*Placed in Library. See No. LT-7505/66.*]

**ANNUAL REPORT OF AIR INDIA, 1965-66
AND AMENDMENT TO KERALA
VEHICLES RULES**

The Minister of State in the Ministry of Food, Agriculture, Community Development and Co-operation (Shri Govinda Menon): Sir, on behalf of Shri C. M. Poonacha, I beg to lay on the Table—

- (1) A copy of the annual Report of the Air India for the year 1965-66, under sub-section (2) of section 37 of the Air Corporation Act, 1953. [*Placed in Library. See No. LT-7506/66.*]
- (2) A copy of Notification S.R.O. No. 427/66, published in Kerala Gazette dated the 15th November, 1966, making certain amendments to the Kerala Motor Vehicles Rules, 1961, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939, read with clause (c) (iv) of the Proclamation dated the 24th March, 1965, issued by the Vice-President discharging the functions of the President, in relation to the State of Kerala. [*Placed in Library. See No. LT-7507/66.*]

KERALA UNIVERSITY (AMENDMENT) ACT

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): Sir, I beg to lay on the Table a copy of the Kerala University (Amendment) Amendment Act, 1966, (President's Act No. 11 of 1966) published in Gazette of India dated the 5th November, 1966, under sub-section (3) of section 3 of the Kerala State Legislature (Delegation of Powers) Act, 1965. [*Placed in Library. See No. LT-7508/66.*]

**A COPY OF ANNUAL REPORT OF INDIAN
LAC CESS COMMITTEE, 1963-64, AND
INDIAN CENTRAL SPICES AND CASHEW NUT
COMMITTEE, ETC.**

Shri Govinda Menon: On behalf of Shri Shyam Dhar Misra, I beg to lay on the Table—

- (1) (i) A copy of the Annual Report of the Indian Lac Cess Committee for the year 1963-64 (Hindi version).
(ii) A statement showing the reasons for delay in laying the above Report.
- [*Placed in Library. See No. LT-7509/66.*]
- (2) A copy of the Annual Report of the Indian Lac Cess Committee for the year 1964-65 (Hindi version). [*Placed in Library. See No. LT-7510/66.*]
- (3) A copy of the Annual Report of the Indian Central Jute Committee for the year 1964-65. [*Placed in Library. See No. LT-7511/66.*]
- (4) (i) A copy of the Annual Report of the Indian Central Spices and Cashewnut Committee for the year 1963-64.
(ii) A statement showing the reasons for delay in laying the above Report.

[*Placed in Library. See No. LT-7512/66.*]